

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 2

Excise Appeal No. 11882 of 2018

[Arising out of Order-in-Appeal No OIA-VAD-EXCUS-002-APP-002-004-2018-19 dated 12.04.2018 passed by Commissioner (Appeal) of Central Excise & ST, Vadodara]

M/s. Alembic Limited

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Vadodara.... Respondent

APPEARANCE :

Shri Saurabh Dixit, Advocate for the Appellants
Shri S.N. Gohil, Superintendent (AR) for the Respondent

CORAM : HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION : 06.06.2019

The appeal is allowed. For order, see order of date in Excise Appeal No. 11880 of 2018.

**(Raju)
Member (Technical)**